



Government of Jammu and Kashmir
General Administration Department
(Services) Civil Secretariat,
Srinagar.

Notification
Srinagar, the 7th June, 2022

S.O 275.- In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby direct that the following amendments shall be made in the Jammu and Kashmir Administrative Service Rules, 2008; namely:-

A. In Schedule I;

(a) after entry 18, the following entry shall be inserted; namely:-

"18(a)	Director, Estates, Kashmir	01"
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(b) in entry 19, in column 2, for the words and sign "Director, Estates", the words and sign, "Director, Estates, Jammu" shall be substituted;

(c) after entry 179(a), entry (A), (B), (C), (D), (E) and total cadre strength shall be substituted by the following respectively; namely:-

(A)	Total number of senior cadre posts	717
(B)	Deputation reserve @ 25% of (A) above	179
(C)	Training reserve @ 10% of (A) above	72
(D)	Leave reserve @ 10% of (A) above	72
(E)	Total (A to D)	1040
	Total Cadre Strength	1040

Prms

B. In Schedule IV,

(a) after entry 10, the following entry shall be inserted; namely:-

"10(a)	Director, Estates, Kashmir	01"
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(b) in entry 11, in column 2, for the words and sign "Director, Estates", the words and sign, "Director, Estates, Jammu" shall be substituted;

(c) In column 3, below entry 59 regarding total number of posts, for the figures "113" the figures "114" shall be substituted.

By order of the Lieutenant Governor.



(Manoj Kumar Dwivedi) IAS

Principal Secretary to the Government.

No: GAD-SERV0GENL/117/2022

Dated:07.06.2022

Copy to the:

1. All Financial Commissioners (Additional Chief Secretaries).
2. Director General of Police, J&K.
3. All Principal Secretaries to Government.
4. Principal Resident Commissioner, J&K Government, New Delhi.
5. Principal Secretary to the Lieutenant Governor.
6. All Commissioner/Secretaries to the Government.
7. Chief Electoral Officer, J&K.
8. Director General, J&K Institute of Management, Public Administration and Rural Development, Jammu.
9. Joint Secretary (Jammu, Kashmir and Ladakh), Ministry of Home Affairs, Government of India.
10. Divisional Commissioner, Kashmir/Jammu.
11. All Heads of the Department/ Managing Directors.
12. All Deputy Commissioners.
13. Director Information, J&K.
14. Director, Archives, Archaeology and Museums, J&K.
15. Chairperson, J&K Special Tribunal.
16. Secretary, J&K Public Service Commission.
17. Director, Estates, J&K.
18. Secretary, J&K Services Selection Board.

19. General Manager, Government Press, Jammu/Srinagar.
20. Private Secretary to Advisor (B) to Lieutenant Governor.
21. Private Secretary to the Chief Secretary.
22. Private Secretary to Principal Secretary to the Government,
General Administration Department.
23. Incharge Website, GAD.
24. Stock file.